

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE AT CHENNAI**

**Original Application No.223 of 2024**

Kumaresan Sooluran,  
Aged about 44 years,  
Kathivakkam, Ennore Thermal Station,  
Thiruvallur 600057  
Email: yogeshwaranadv@gmail.com  
Ph: 9566254546.

.....Applicant

-Vs-

1. The Tamilnadu State Coastal Zone Management Authority  
Rep by its Member Secretary  
No.1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet,  
Chennai-600 015 & ors.

....Respondents

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**Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**



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Rep by its Member Secretary  
No.1, Jeenis Road, Panagal Building,  
Ground Floor, Saidapet, Chennai-600 015  
Email: [tn doe@tn.nic.in](mailto:tn doe@tn.nic.in)  
Phone: 044-24336594.

2. District Environmental Engineer, Thiruvallur District  
Tamil Nadu Pollution Control Board  
Master plan complex, Adjacent to sub Treasury  
Near Tollgate, Thiruvallur-602001  
Email ID: [deetlr@tnpcb.gov.in](mailto:deetlr@tnpcb.gov.in)  
Phone: 044-27664425.

3. District Collector,  
Thiruvallur District,  
First Floor, Collectorate, Tiruvallur - 602001  
Email: [collrtir@nic.in](mailto:collrtir@nic.in)  
Phone: +91-44-27661600

4. Athipattu First Grade Panchayat  
Rep by its President  
First Grade Panchayat Office, Athipattu  
Nandiambakkam, Minjur Block  
Thiruvallur District – 600120.

.....Respondents

**REPORT FILED BY THE THIRD RESPONDENT**  
**TAMIL NADU POLLUTION CONTROL BOARD**

I, P S Livingston, S/o. S Perseus Dharmasingh, aged 59 years, having office at 88 A, SIPCOT Industrial complex, Gummidipoondi Taluk, Thiruvallur District, do hereby solemnly affirm and sincerely state as follows.

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Gummidipoondi

2. I respectfully submit that I am working as the District Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), having office at 88 A, SIPCOT Industrial complex, Gummidipoondi Taluk, Thiruvallur District, and as such I am well acquainted with the facts of the case.
3. It is respectfully submitted that the OA was filed with the following with a prayers:

*“A. Direct the Respondents to remove the waste dumped in the subject site in Survey Number 354, Athipattu Revenue Village, Ponneri Circle, Minjur Block, Thiruvallur District 600120.*

*B. Direct the Respondents to remediate the subject site, so as to arrest further pollution and contamination of the site.*

*C. Direct the Respondents make alternative arrangements for the management of wastes, in compliance with the law.*

*D. Direct the Second and Third Respondents to prosecute the Fourth Respondent for violations of the Environment (Protection) Act, 1986, the CRZ Notification, 2011, the Wetlands (Conservation and Management) Rules, 2017, and the Water (Prevention and Control of Pollution) Act, 1974.*

*E. Issue such other order / orders as this Hon'ble Tribunal may deem fit, proper and necessary in the interest of justice.”*

4. It is respectfully submitted that to comply the Order passed by the Hon'ble NGT, SZ the second respondent has inspected the alleged site on 19.09.2024. During inspection, it was noticed that the solid waste dumped was removed to a large extent; but, not removed completely, and part of the solid waste was found covered with earth available at site and stored in the form of heap on the banks of the Kosasthaliyar River. In this regard, the Block Development Officer, Minjur Panchayat Union & President, Athipattu First Grade Panchayat were instructed to completely remove the solid waste dumped immediately and also requested to furnish action taken report to TNPCB vide this office letter dated 19.10.2024.

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Gummidipoondi

5. It is respectfully submitted that subsequently, the site was again inspected by the officials of Tamil Nadu Pollution Control Board on 05.12.2024. During inspection it was noticed that the solid waste dumped was not completely removed and part of the solid waste was still found covered with earth available at site and stored in the form of heap on the banks of the Kosasthaliyar River. Hence, the Block Development Officer, Minjur Panchayat Union (VP), and Deputy BDO Minjur Panchayat Union (VP) were instructed to completely remove the solid waste dumped immediately and also requested to furnish action taken report to TNPCB. The officials subsequently informed that the waste has been removed completely vide letter dated 29.01.2025.

6. It is respectfully submitted that the site was inspected by the officials of Tamil Nadu Pollution Control Board on 29.01.2025. During inspection, it was noticed that waste dumped on the banks of Kosasthalaiyar River at Athipattu Village (Opposite to M/s.Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu) have been removed by officials of Athipattu First Grade Panchayat.

7. It is respectfully submitted that based on the direction passed by the Hon'ble National Green Tribunal (SZ), Chennai on 31.1.2025, the site was inspected by the officials of Tamil Nadu Pollution Control Board on 26.02.2025 and 12.03.2025. During the above inspections, it was noticed that the waste dumped on the banks of Kosasthalaiyar River at Athipattu Village (Opposite to M/s.Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu) have been completely removed by officials of Athipattu First Grade Panchayat. (Photographs taken during inspection of the site mentioned in the above subject matter during various time periods on 05.12.2024, 29.01.2025, 26.02.2025 and 12.03.2025 is enclosed in Annexures).

It is, therefore, most humbly prayed that this Hon'ble Tribunal may be pleased to consider the submissions made and pass orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

  
District Environmental Engineer  
Tamilnadu Pollution Control Board  
Gummidipoondi

**VERIFICATION**

I, P S Livingston, S/o. S Perseus Dharmasingh, having office at 88 A, SIPCOT Industrial complex, Gummidipoondi Taluk, Thiruvallur District, do hereby verify that the contents of above report are true to the best of my knowledge through records.

  
**District Environmental Engineer**  
**Tamilnadu Pollution Control Board**  
**Gummidipoondi**

**Photographs taken during inspection of waste dumped site on 05.12.2024 opposite to M/s.Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu**



GPS Map  
Camera Lite

Unnamed Road, Chennai, Tamil Nadu 600120, India

Latitude	Longitude
13.24762268°	80.31315483°
Local 09:00:28 AM	Altitude 2 meters
GMT 03:30:28 AM	Thursday, 05.12.2024



GPS Map  
Camera Lite

Unnamed Road, Chennai, Tamil Nadu 600120, India

Latitude	Longitude
13.24764948°	80.31316774°
Local 09:00:39 AM	Altitude 2 meters
GMT 03:30:39 AM	Thursday, 05.12.2024

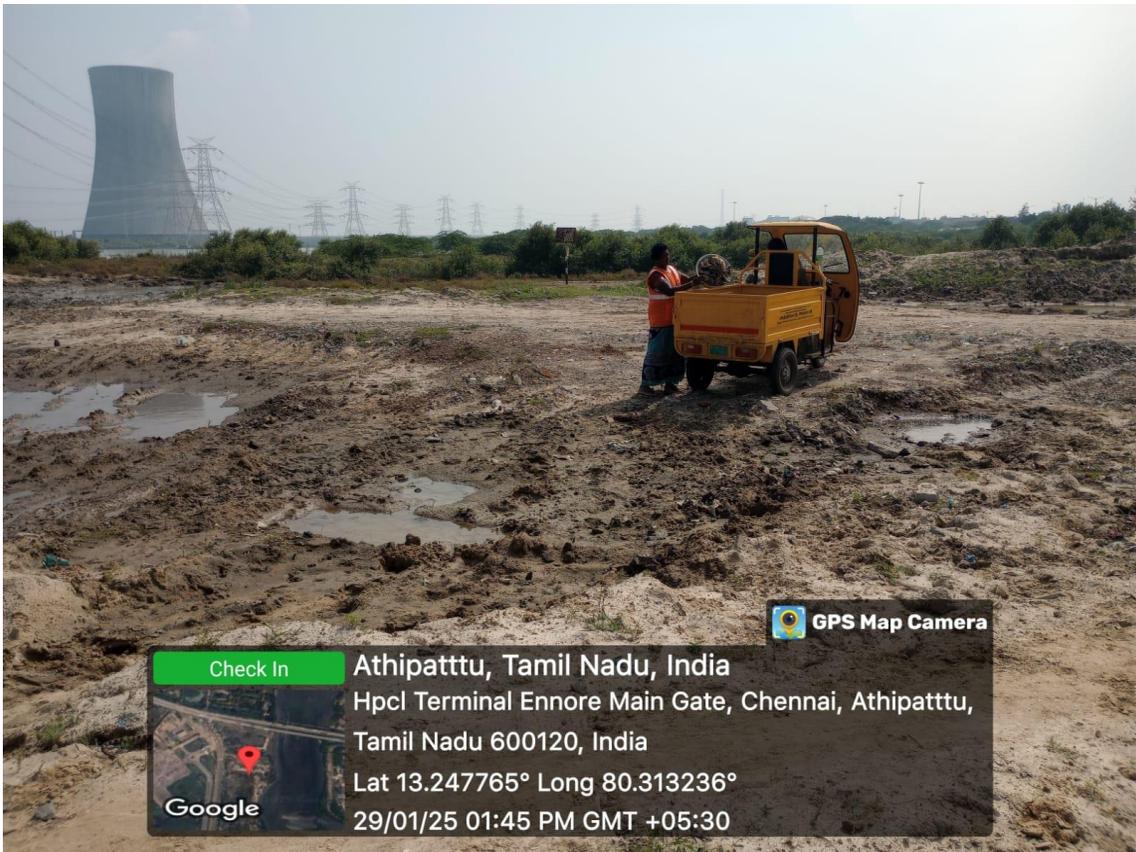
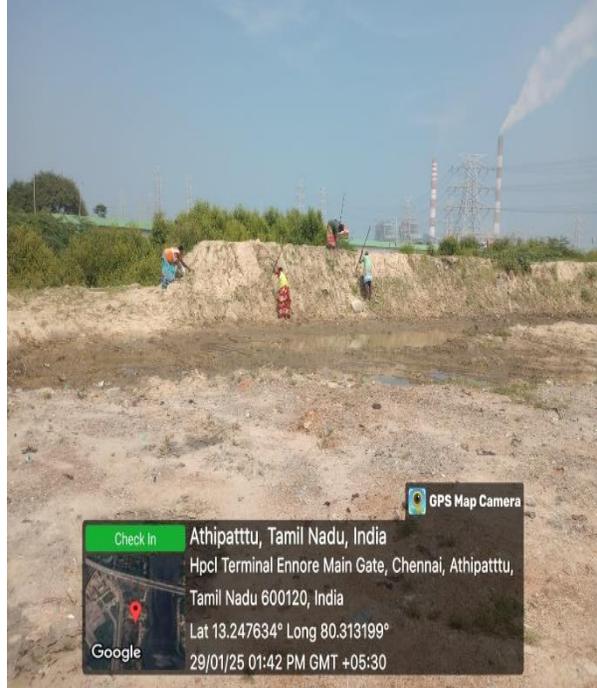
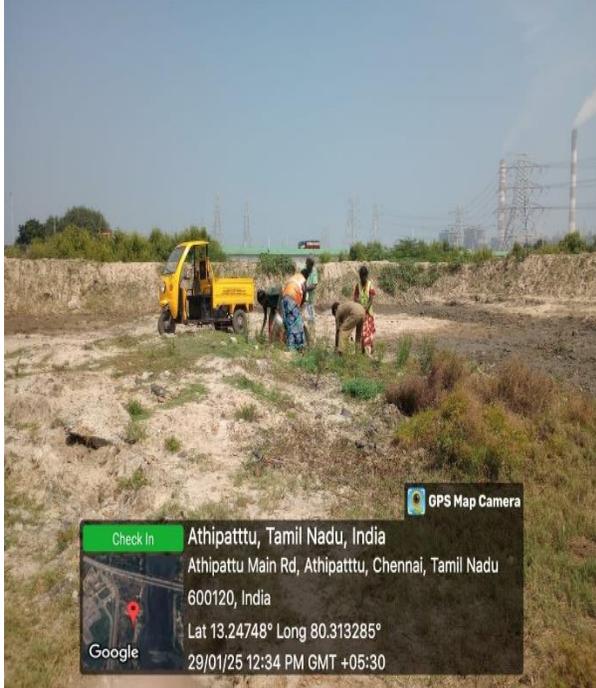


GPS Map  
Camera Lite

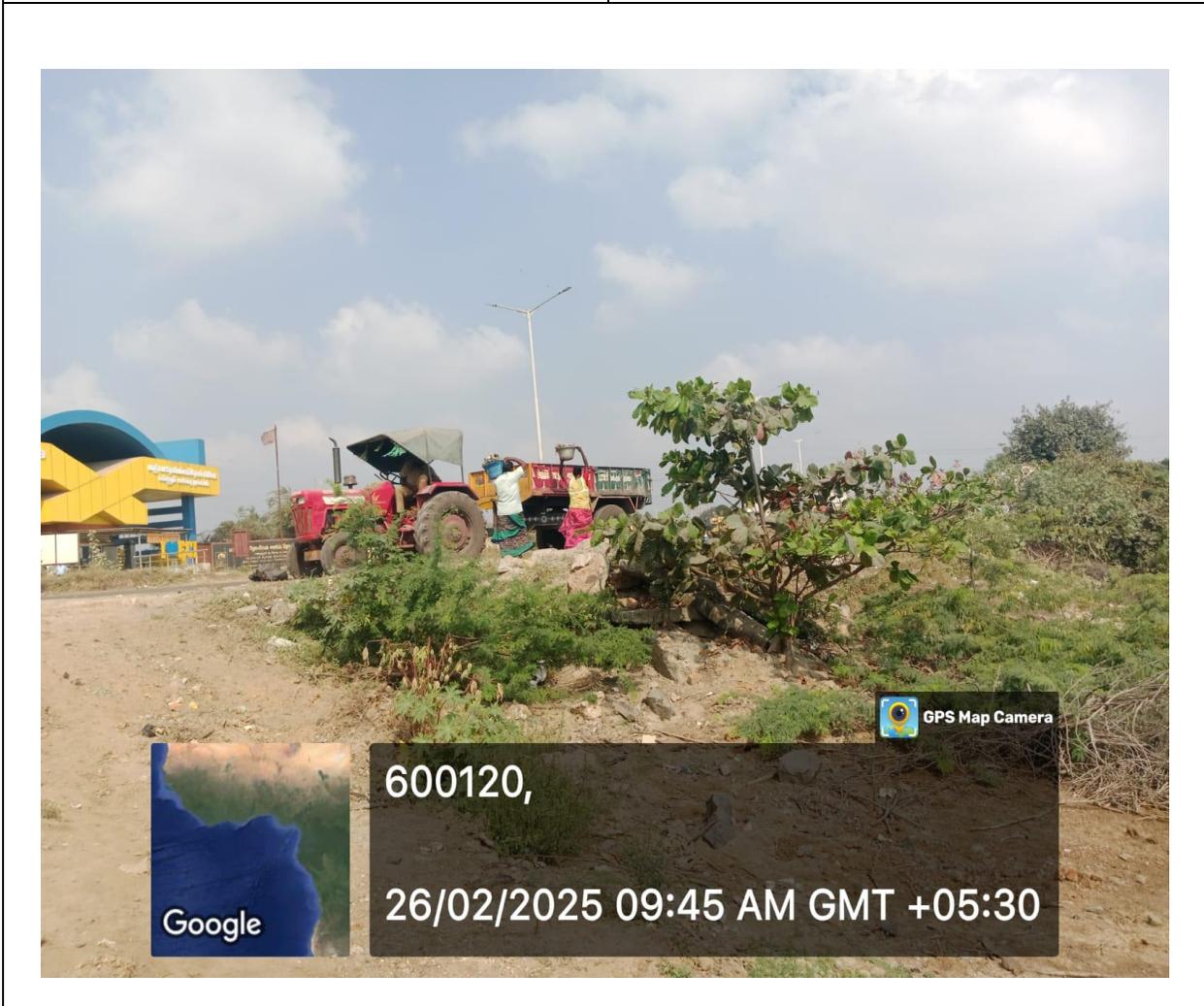
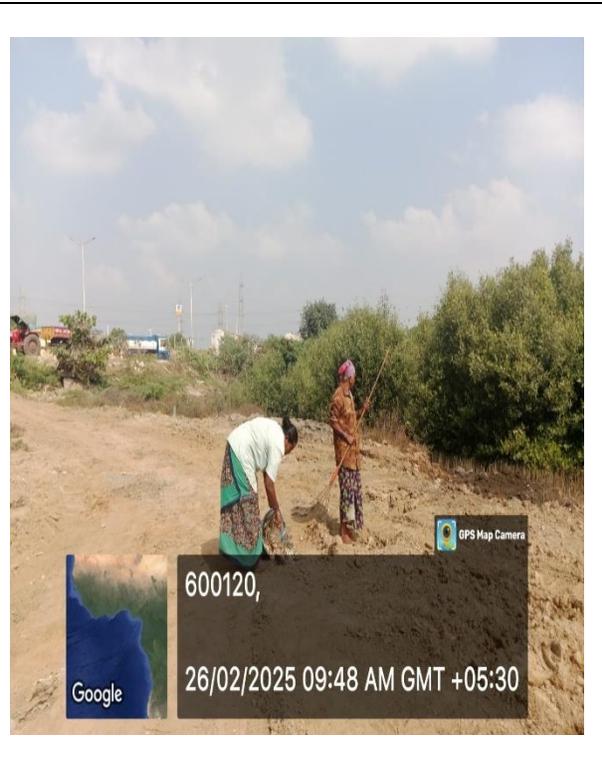
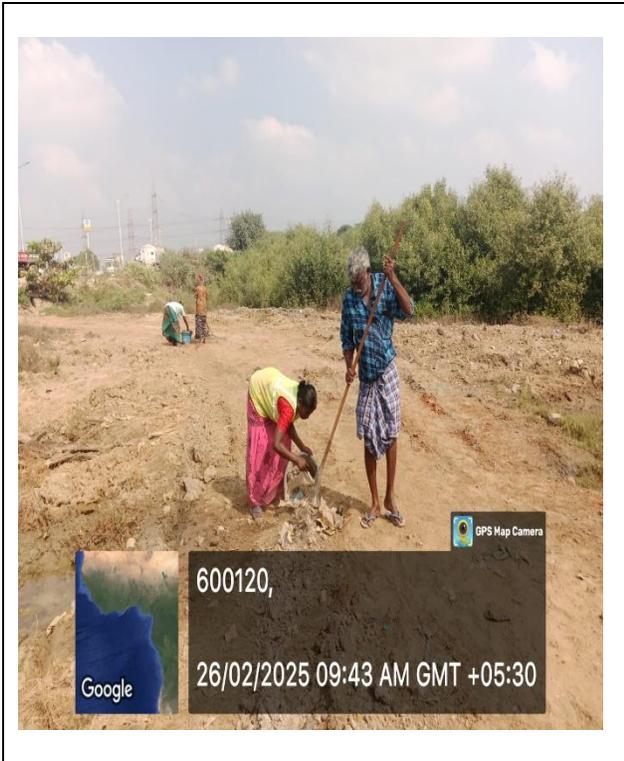
Unnamed Road, Chennai, Tamil Nadu 600120, India

Latitude	Longitude
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Local 09:02:17 AM	Altitude 2 meters
GMT 03:32:17 AM	Thursday, 05.12.2024

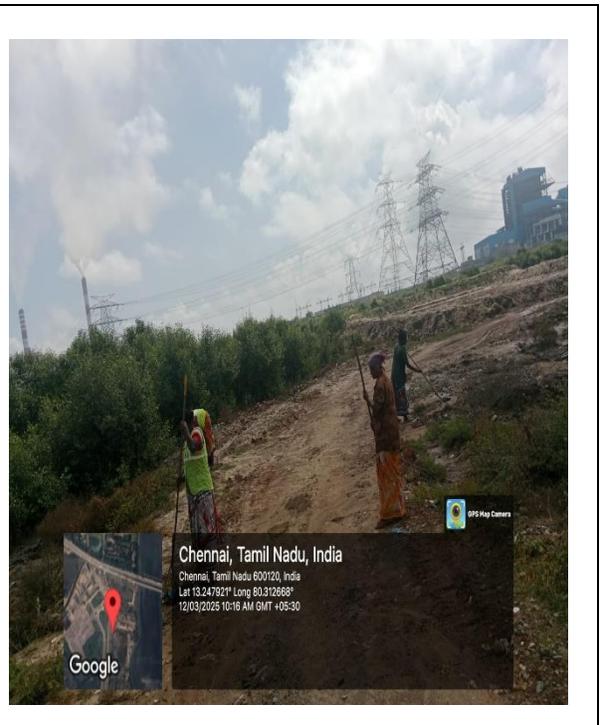
**Photographs taken during inspection of waste dumped site on 29.01.2025 opposite to M/s. Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu**



**Photographs taken during inspection of waste dumped site on 26.02.2025 opposite to M/s.Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu**



**Photographs taken during inspection of waste dumped site on 12.03.2025  
(opposite to M/s. Bharat Petroleum Corporation Ltd, Retail Terminal, Athipattu)**



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GREEN TRIBUNAL SOUTHERN  
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**Original Application No.223 of 2024**

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....Respondents

**REPORT FILED BY THE THIRD  
RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD**

**Advocate for Respondent: TNPCB  
Thiru.Sai Sathya Jith,  
Advocate, Chennai.**

**Date:16.04.2025.**

**Date of hearing on:24.04.2025**